

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING**

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/113(CHE)/2022
NAME OF THE PETITIONER(S) : Shriram City Union Finance Ltd
NAME OF THE RESPONDENTS : G.K. Sons Engineering Enterprises Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

The Learned Counsel Mr. Uma Shankar appeared for the Applicant and the Learned Counsel Mr. Jayanth appeared for the Respondent through video conferencing platform.

Due to audio connectivity issue, the Counsel for the Respondent Mr. Jayanth is unable to present, hence, the above matter is adjourned to next date of hearing.

List this matter on 27.10.2022 for next hearing.

-Sd-
(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd-
(SAMEER KAKAR)
MEMBER (TECHNICAL)